

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **31.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/1163/2019
NAME OF PETITIONER : NSL Wind Power Company (Phoolwadi) Pvt Ltd
NAME OF RESPONDENT : Eastern Spinwell Ltd
SECTION : Sec 9 of IBC 2016

ORDER

Ms. Kirubavathi, Advocate for the Petitioner is present through Video Conferencing Platform and sought some time to report settlement.

At request, the matter stands adjourned to **28.04.2021** for reporting settlement.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS